COURT NO. 18

THE HONOURABLE SRI JUSTICE D RAMESH

THE HONOURABLE SRI JUSTICE BALAJI MEDAMALLI

To be Heard on Monday The 2nd day of November 2026- (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR WITHDRAWAL					
1	WP/9581/2025 IA 1/2025 Direction Petition	KAVALI PRABHAKARA RAO Vs THE STATE OF ANDHRA PRADESH	RAVI TEJA GUDE	GP FOR SERVICES II PHANI KIRAN.M	GUNTUR
2	WP/35464/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition IA 3/2025 Suspension Petition IA 4/2025 Suspension Petition IA 3/2026 Petition to Withdraw	SIRAGAM DARMAIAH Vs THE UNION OF INDIA	M R K CHAKRAVARTHY	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) T VENU GOPAL GP FOR MUNCIPAL ADMN URBAN DEV K SIDDHARTH RAO A VEERABHADRA RAO Addl.SC FOR VMRDA GP FOR HOME THE ADVOCATE GENERAL BOLLA VENKATA RAMA RAO SC For APPCB HCJ NOTE	VIZIANAGARAM
FOR ADMISSION					
3	WA/1242/2026 (WP/27757/2023) IA 1/2026 Stay Petition	UCO BANK Vs DUNNA SRINIVASA RAO	E SAMBASIVA PRATAP	G V S MEHAR KUMAR	GUNTUR
FOR ORDERS					
4.1 along with 4					
4	WA/811/2016 (WP/27886/2014)	A.MURALI KRISHNA SRIKAKULAM DISTRICT Vs ASST. GM. VISAKHAPATNAM & 2 OTHERS	K V RAJASREE	VENKATA RAMA RAO KOTA	SRIKAKULAM
4.1	WA/1020/2011 (WP/15514/2008) IA 1/2011(WAMP 2320/2011) Suspension Petition	THE ASSISTANT GENERAL MANAGER AND Vs A. MURALI KRISHNA	VENKATA RAMA RAO KOTA	CHAKRADHARA RAJA Y	SRIKAKULAM
ADMISSION					
5	WP/17524/2020 IA 1/2020 Direction Petition IA 1/2021 Vacate Stay Petition	NANDIPATI SUBBA REDDY Vs THE UNION OF INDIA	M R K CHAKRAVARTHY	DEPUTY SOLICITOR GENERAL OF INDIA KAMBHAMPATI RAMESH BABU GP FOR MUNCIPAL ADMN URBAN DEV KASA JAGANMOHAN REDDY V SURENDRA REDDY GP FOR INDUSTRIES COMMERCE YELLAPRAGADA SRINIVASA MURTHY BOLLA VENKATA RAMA RAO SC For APPCB R6 UNSERVED,R8 UNSERVED	KRISHNA
6	WA/363/2021 (WP/19163/2019) IA 1/2021 Suspension Petition	THE STATE OF AP Vs P LEELA KRISHNA REDDY	ADDL ADVOCATE GENERAL II	KRISHNA RAO M	CHITTOOR
7.1,7.2 along with 7					

7	WA/497/2021 (WP/1922/2021) IA 1/2022 Direction Petition IA 2/2022 Stay Petition	K. VENKATA RATNAM Vs A.D.P.RAJKUMAR	AKULA SRI KRISHNA SAI BHARGAV	GODA SIVA ADDL ADVOCATE GENERAL II ELEVATED AS JUDGE KAVITHA GOTTIPATI	KRISHNA
7.1	WA/504/2021 (WP/1922/2021) IA 1/2022 Direction Petition IA 2/2022 Direction Petition	Y SAMBA Vs A D P RAJ	SRINIVASA RAO BODDULURI	GODA SIVA GP FOR SERVICES I AKULA SRI KRISHNA SAI BHARGAV	KRISHNA
7.2	WA/506/2021	SPECIAL CHIEF Vs A D P RAJ KUMAR	ADDL ADVOCATE GENERAL II	GODA SIVA KAVITHA GOTTIPATI AKULA SRI KRISHNA SAI BHARGAV	KRISHNA

8.1 along with 8

8	WA/934/2022 (WP/13194/2021) IA 1/2022 Direction Petition	B PRASADA RAO Vs THE GOV OF ANDHRA PRADESH	CH SRINIVAS	GP FOR SERVICES I	CHITTOOR
8.1	WA/935/2022 (WP/9146/2021) IA 1/2022 Direction Petition	B PRASADA RAO Vs THE GOV OF ANDHRA PRADESH	CH SRINIVAS	GP FOR SERVICES I	CHITTOOR
9	WA/267/2023 (WP/36143/2017) IA 1/2025 Miscellaneous Petition	THE STATE OF ANDHRA PRADESH Vs KOMMU NIVEDITHA	GP FOR SCHOOL EDUCATION (AP) O M R LAW FIRM	K RAMA MOHAN	EAST GODAVARI
10	WA/534/2023 (WP/17/2017) IA 1/2023 Direction Petition	PONNA AJAY Vs TIRUMALA TIRUPATHI DEVASTANAM	A V S LAXMI	A SUMANTH (SC FOR TTD) GP FOR SERVICES II	CHITTOOR
11	WA/597/2023 (WP/345/2021) IA 1/2023 Condone Delay Petition IA 2/2023 Stay Petition	STATE OF ANDHRA PRADESH Vs G PRAVEEN RAJU	GP FOR SERVICES I (AP)	HARINATH REDDY SOMAGUTTA	YSR KADAPA
12	WA/600/2023 (WP/30508/2021) IA 1/2023 Suspension Petition	P THIMMAPPA Vs THE STATE OF ANDHRA PRADESH	ADAPA RAMYA SAHITHI NAIDU	GP FOR SERVICES I K NARSI REDDY GP FOR FINANCE PLANNING GP FOR IRRI AND CAD	ANANTAPUR
13	WA/966/2023 (WP/14915/2019) IA 1/2023 Dispense with Petition IA 2/2023 Condone Delay Petition IA 3/2023 Suspension Petition	THE COMMISSIONER AND DIRECTOR OF MUNICIPAL ADMINISTRATION Vs DOOLA SYAMALA	GP FOR SERVICES IV	S VARADARAJULU CHETTY GP FOR SERVICES I SIVA SANKARA RAO BORRA	YSR KADAPA

14.1 along with 14

14	WA/446/2024 (WP/25555/2020) IA 2/2024 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs B.SANKARA RAO	GP FOR SERVICES I (AP)	A RAJENDRA BABU	GUNTUR
14.1	WA/600/2024 (WP/25555/2020) IA 3/2024 Suspension Petition	THE STATE OF AP Vs R V NAGAMALLESWARA RAO	GP FOR SERVICES I (AP)	A RAJENDRA BABU	KRISHNA

15.1 along with 15

15	WA/960/2024 (WP/4049/2020) IA 1/2025 Vacate Stay Petition	CH VENKATA CHALAPATHI RAO Vs KANURI KIRAN KUMAR	KAVITHA GOTTIPATI	P V RAMANA N B CHANDRA SEKHAR SC FOR YSR HORTICULTURE UNIVERSITY GP FOR SERVICES II	WEST GODAVARI

15.1	WA/965/2024 (WP/4049/2020) IA 1/2025 Vacate Stay Petition	MAMIDI SUSMITHA LATHA Vs KANURI KIRAN KUMAR	MANOJ KUMAR BETHAPUDI	P V RAMANA N B CHANDRA SEKHAR SC FOR YSR HORTICULTURE UNIVERSITY GP FOR SERVICES II	WEST GODAVARI
16	WA/972/2024 (WP/27050/2013) IA 3/2024 Stay Petition IA 4/2024 Additional Affidavit	THE DIRECTOR GENERAL EMPLOYEES STATE INSURANCE CORPORATION Vs A V RAMAKRISHNA	P RAJASEKHAR	VINOD KUMAR PEMMASANI J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	KRISHNA
17	WP/20746/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	SRI C VENKATESULU Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	GP FOR ENVIRONMENT YELISETTI SOMARAJU STANDING COUNSEL APPCB GP FOR MINES AND GEOLOGY UMESH CHANDRA P V G GP FOR REVENUE	CHITTOOR
18	WA/81/2025 (WP/9493/2015) IA 3/2025 Direction Petition	V BALAJI Vs THE INDUSTRIAL TRIBUNAL CUM LABOUR COURT	K RAGHU VEER	GP FOR LABOUR ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR
19	WA/213/2025 (WP/3246/2020) IA 2/2025 Suspension Petition	THE STATE BANK OF INDIA Vs GANGADHAR PALO	VENKATA RAMA RAO KOTA	AJAY KUMAR KANAPARTHI	VISAKHAPATNAM
20	WA/365/2025 (WP/3746/2018) IA 2/2025 Suspension Petition	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs N CHANDRAMOULI	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	P NAGENDRA REDDY	CHITTOOR
21	WA/585/2025 (WP/284/2020) IA 3/2025 Suspension Petition	GUDIVADA MUNICIPALITY Vs SURAPANENI JAYA KRISHNA	Sireesha Rani Vallabhaneni Standing Counsel For Municipalities	CKR ASSOCIATES GP FOR SERVICES I	KRISHNA
22	WA/586/2025 (WP/43132/2018) IA 2/2025 Suspension Petition	THE ANDHRA PRADESH POWER GENERATION CORPORATION LTD Vs K DEVADANAM	THE ADVOCATE GENERAL	G V SHIVAJI	KRISHNA
23	WA/759/2025 (WP/3440/2021) IA 2/2025 Suspension Petition	ANDHRA PRADESH PUBLIC SERVICE COMMISSION Vs CHITRA SRINIVASA RAO	G.SEENA KUMAR SC For APPSC	J SUDHEER GP FOR SERVICES I	KRISHNA
24	WA/791/2025 (WP/5725/2022)	M. PRABHAVATHAMMA Vs TIRUMALA TIRUPATI DEVASTHANAM	S VARADARAJULU CHETTY	C SRINIVASA BABA	CHITTOOR

25.1 along with 25

25	WA/919/2025 (WP/4465/2020) IA 2/2025 Suspension Petition	ACHARYA N G RANGA AGRICULTURAL UNIVERSITY Vs CHEGUDI BABU	S PRANATHI	M PITCHAIAH GP FOR SERVICES I	GUNTUR
25.1	WA/1032/2025 (WP/4465/2020)	CHEGUDI BABU Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR SERVICES II GP FOR SERVICES I S PRANATHI	GUNTUR

26	WA/1087/2025 (WP/26984/2024) IA 1/2025 Permission Petition IA 3/2025 Suspension Petition IA 1/2026 Implead Petition IA 2/2026 Direction Petition IA 3/2026 Miscellaneous Petition IA 4/2026 Miscellaneous Petition IA 5/2026 Stay Petition IA 6/2026 Miscellaneous Petition	S. NAGAMANEMMA Vs THE STATE OF ANDHRA PRADESH	PADMAJA CHINTANIPPULA	GP FOR SERVICES II TRIAL COURT RECORD NOT AVAILABLE	KRISHNA
27	WA/1195/2025 (WP/26419/2011) IA 1/2025 Condone Delay Petition IA 2/2025 Suspension Petition	THE GOVERNMENT OF INDIA Vs P P UMESH	G.ARUN SHOWRI(CENTRAL GOVT. COUSEL)	K JYOTHI PRASAD	VISAKHAPATNAM
28	WA/1265/2025 (WP/31429/2025) IA 1/2025 Dispense with Petition	SHAIK SHABEENA BEGUM Vs THE STATE OF ANDHRA PRADESH	BASHEER AHMED	GP FOR PANCHAYAT RAJ RURAL DEV PEETA RAMAN Dr KRISHNA PRASANNA VIATLA GP FOR REVENUE	GUNTUR

29.1 along with 29

29	WA/1351/2025 (WP/21115/2024) IA 1/2026 Vacate Stay Petition	ACHUTA PARTHASARATHY Vs UNION OF INDIA	MANOJ KUMAR BETHAPUDI	M UMA DEVI (CENTRAL GOVT COUNSEL) GP FOR SERVICES II	CHITTOOR
29.1	WA/71/2026 (WP/29258/2025) IA 1/2026 Permission Petition IA 2/2026 Direction Petition	B SRINIVASA RAO Vs UNION OF INDIA	MEDAPATI SANTOSH REDDY	DILIP JAYARAM S (CENTRAL GOVERNMENT COUNSEL) GP FOR SERVICES II	KRISHNA

30.1 along with 30

30	WP/10462/2025 IA 1/2025 Suspension Petition IA 2/2025 Implead Petition IA 3/2025 Implead Petition	M/S ELURU JUTE MILLS PRIVATE LIMITED Vs THE MINISTRY OF ENVIRONMENT	T SREEDHAR	DURVASULA KETAN JAVVAJI SARATH CHANDRA T NAGARJUNA REDDY GP FOR REVENUE BOLLA VENKATA RAMA RAO SC For APPCB	GUNTUR
30.1	WP/2958/2025 IA 1/2025 Suspension Petition IA 2/2025 Implead Petition IA 4/2025 Implead Petition	ELURU JUTE MILLS PRIVATE LIMITED Vs THE STATE GOVERNMENT OF AP	DURVASULA KETAN T SREEDHAR	GP MUNCIPAL ADMN AND URBAN DEV AP JAVVAJI SARATH CHANDRA YELISETTI SOMARAJU STANDING COUNSEL APPCB T NAGARJUNA REDDY GP FOR REVENUE	GUNTUR

31.1 along with 31

31	WP/25228/2025 IA 1/2025 Direction Petition IA 2/2025 Suspension Petition	KODALI RAJENDRA PRASAD Vs THE STATE OF ANDHRA PRADESH	M R S SRINIVAS	GP FOR REVENUE YELISETTI SOMARAJU STANDING COUNSEL APPCB GP FOR PANCHAYAT RAJ RURAL DEV N SRIHARI GP FOR INDUSTRIES COMMERCE	WEST GODAVARI
31.1	WP/35177/2025 IA 1/2025 Permission Petition	GREEN ASIA IMPEX PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	V SURENDRA REDDY	GP FOR FORESTS M R S SRINIVAS BOLLA VENKATA RAMA RAO SC For APPCB	WEST GODAVARI

32	WA/3/2026 (WP/15840/2014) IA 1/2026 Condone Delay Petition IA 2/2026 Direction Petition IA 3/2026 Leave Petition	SEKIRI SUBBA RAO Vs THE AP POWER GENERATION CORPORATION	G V SHIVAJI	K KRISHNA BUSHAN CHOWDARY(CENTRAL GOVERNMENT COUNSEL) K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
33	WA/104/2026 (WP/22981/2025) IA 1/2026 Direction Petition	VADDE JAYADEV Vs THE STATE OF ANDHRA PRADESH	SUBBA RAO KORRAPATI	GP FOR SERVICES I SRINIVASULA REDDY VAJRALA SC FOR APTDC Ltd	KRISHNA
34	WA/113/2026 (WP/33985/2012) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition IA 3/2026 Leave Petition	THE EASTERN POWER DISTRIBUTION COMPANY OF A.P Vs U CHANDRA SEKHARAM	V V SATISH (SC for APEPDCL)	KINTALI DHARMA RAO	VISAKHAPATNAM
35	WA/128/2026 (WP/27172/2021) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition IA 3/2026 Leave Petition IA 4/2026 Leave Petition	THE AP SATE ROAD TRANSPORT CORPORATION Vs N GOVINDA RAJULU	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	SIVA SANKARA RAO BORRA GP FOR SERVICES II	CHITTOOR
36	WA/134/2026 (WP/20777/2024) IA 2/2026 Condone Delay Petition IA 3/2026 Suspension Petition	SILARAPU KUMARI Vs SILARAPU ANNAPURNA	K SUBRAHMANYAM	M SRI ATCHYUT GP FOR SERVICES II	EAST GODAVARI
37	WA/218/2026 (WP/33860/2014) IA 1/2026 Dispense with Petition IA 3/2026 Direction Petition IA 4/2026 Suspension Petition IA 5/2026 Leave Petition	ANGALURI KALAVATHI Vs THE STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	GP FOR WOMEN DEV CHILD WELFARE	PRAKASAM
38	WA/310/2026 (WP/5375/2022) IA 1/2026 Direction Petition	MOHAMMED HANEEF Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR SERVICES III	KURNOOL
39	WA/401/2026 (WP/22227/2020) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition IA 3/2026 Vacate Stay Petition	PUDOORU PRIYANKA Vs SIVA SANTHI ATMAKURI	SODUM ANVESHA	M R TAGORE GP FOR SERVICES I	GUNTUR
40	WA/403/2026 (WP/15207/2024) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition IA 3/2026 Stay Petition	ADITYA INSTITUTE OF TECHNOLOGY AND MANAGEMENT Vs HANUMANTHU UDAYA BHASKAR	SRI VIJAY MATHUKUMILLI	HEMANTH KUMAR VEMURI GP FOR SERVICES III	SRIKAKULAM
41	WA/584/2026 (WP/28122/2025) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition IA 3/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SANDIREDDY VASUDEV	GP FOR SCHOOL EDUCATION	A RAJENDRA BABU	GUNTUR

42	WA/890/2026 (WP/25442/2025) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF AP Vs POTNURI TIRUPATHI RAO	GP FOR SCHOOL EDUCATION	G V SHIVAJI R2 R3 UNSERVED,	VISAKHAPATNAM
43	WA/892/2026 (WP/47806/2018) IA 1/2026 Condone Delay Petition IA 2/2026 Dispense with Petition IA 3/2026 Direction Petition	M NAGABHUSHAN REDDY Vs RAYALASEEMA UNIVERSITY	P V KRISHNAIAH	NIMMAGADDA VIJAYA SANTHI GP FOR SERVICES III	KURNOOL
44	WA/925/2026 (WP/20248/2015) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition IA 3/2026 Direction Petition	TELLA BHASKARA RAO Vs THE STATE OF ANDHRA PRADESH	A PADMA	GP FOR SERVICES II	VIZIANAGARAM
45	WA/927/2026 (WP/34110/2013)	N. SESHU BABU Vs GENERAL MANAGER (NETWORK - III) AND APPOINTING AUTHORITY	A RAJENDRA BABU	VENKATA RAMA RAO KOTA	GUNTUR
46	WA/968/2026 (WP/16328/2013) IA 1/2026 Direction Petition	M.V. RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	GANDHAM SR PRASAD	GP FOR SERVICES I V T M PRASAD GP FOR SERVICES II	GUNTUR
47	WA/973/2026 (WP/15727/2026) IA 1/2026 Condone Delay Petition IA 2/2026 Dispense with Petition IA 3/2026 Suspension Petition	P S CHAKRAPANI REDDY Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES II	ANANTAPUR
48	WA/976/2026 (WP/7973/2020) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	SRI KRISHNADEVARAYA UNIVERSITY Vs G GANGADHARAIAH	ADDL ADVOCATE GENERAL	M SRIKANTH	ANANTAPUR
49	WA/977/2026 (WP/13666/2011) IA 1/2026 Stay Petition	AP SCHEDULED CASTE CO-OPERATIVE FINANCE CORPORATION LTD Vs SRI AFZAL SHAW	ADDL ADVOCATE GENERAL	G SRINIVASULA REDDY	KRISHNA
50	WA/978/2026 (WP/18636/2026) IA 1/2026 Suspension Petition	NIMMAGADDA VENKATESWARA RAO Vs K. KUMAR RAJA	YATTAPU BHARATH KUMAR REDDY	KRISHNA RAO M GP FOR SERVICES III M KRISHNA RAO R3 UNSERVED,	SPS NELLORE
51	WA/1001/2026 (WP/27638/2022) IA 1/2026 Permission Petition IA 2/2026 Suspension Petition	PORT TRUST STAFF ASSOCIATION VISAKHAPATNAM Vs THE GOVERNMENT OF INDIA	A PADMA	Y V ANIL KUMAR (Central Government Counsel) P SRI RAM	VISAKHAPATNAM
52	WA/1009/2026 (WP/16529/2020) IA 1/2026 Direction Petition	ATTI DURGA RAO Vs THE STATE OF ANDHRA PRADESH	P V V SATYANARAYANA	GP FOR SERVICES IV SPL C FOR NREGS(M S R CHANDRA MURTHY) Y KOTESWARA RAO	EAST GODAVARI
53	WA/1031/2026 (WP/22164/2026) IA 1/2026 Suspension Petition IA 2/2026 Implead Petition	RAGALA VENKATA KRISHNA KUMAR Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BOBBILI KAVITHA GOTTIPATI	GP FOR SERVICES I	KRISHNA

54	WA/1055/2026 (WP/6472/2025) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	GOGUTATTU SUJANA Vs THE STATE OF ANDHRA PRADESH	MALLAVOLU NIKITHA	GP FOR SERVICES III Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	SPS NELLORE
55	WA/1083/2026 (WP/10247/2025) IA 1/2026 Permission Petition IA 2/2026 Condone Delay Petition IA 3/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SATIKALA VENKATA SIVA RAO	GP FOR SERVICES II	KAVITHA GOTTIPATI GP FOR SERVICES I	GUNTUR
56	WA/1097/2026 (WP/1634/2019) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition IA 3/2026 Dispense with Petition	J NAGESH Vs THE STATE OF AP	KODATI RAMYA KRISHNA	GP FOR SERVICES II G V SHIVAJI GP FOR SERVICES I	YSR KADAPA
57	WA/1142/2026 (WP/19826/2020) IA 2/2026 Suspension Petition IA 3/2026 Stay Petition	ANDHRA PRADESH MINERAL DEVELOPMENT CORPORATION LIMITED Vs APMDC EMPLOYEES UNION	N JEEVAN KUMAR	G V SHIVAJI	KRISHNA
58	WA/1157/2026 (WP/19130/2026) IA 1/2026 Suspension Petition	THE COMMISSIONER Vs P.V.R. MOHAN RAO	SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	GP FOR SERVICES I GP FOR SERVICES IV B BHASKARA REDDY CELL	KRISHNA
59	WA/1161/2026 (WP/17313/2019) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition IA 3/2026 Permission Petition	THE GOVERNMENT OF ANDHRA PRADESH Vs ANNE RAMA RAO	GP FOR SERVICES III	M KESAVA RAO GP FOR SERVICES I	GUNTUR
60	WA/1191/2026 (WP/18694/2026) IA 1/2026 Permission Petition	PERURU VIJAY KUMAR Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP FOR SERVICES I	YSR KADAPA
61	WA/1204/2026 (WP/33216/2012) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition IA 3/2026 Suspension Petition	THE COMMISSIONER OF ENDOWMENTS TILAK Vs K. NAGABABU	GP FOR ENDOWMENTS		WEST GODAVARI
62	WA/1208/2026 (WP/345/2018) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHAIRMAN AND MANAGING DIRECTOR Vs P. RAMA KRISHNA	K LAKSHMI NARASIMHA (SC FOR AB)	M PITCHAIAH	CHITTOOR
63	WA/1210/2026 (WP/375/2018) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	ANDHRA BANK Vs M. PURUSHOTHMA	K LAKSHMI NARASIMHA (SC FOR AB)	M PITCHAIAH	CHITTOOR
64	WA/1211/2026 (WP/348/2018) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHAIRMAN AND MANAGING DIRECTOR Vs G. GOUTHAM KUMAR	K LAKSHMI NARASIMHA (SC FOR AB)	M PITCHAIAH	CHITTOOR

65	WA/1212/2026 (WP/663/2018) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	ANDHRA BANK Vs T. SIVA KUMAR	K LAKSHMI NARASIMHA (SC FOR AB)	M PITCHAIAH	CHITTOOR
66	WA/1213/2026 (WP/656/2018) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	ANDHRA BANK Vs CH. DEVAIAH	K LAKSHMI NARASIMHA (SC FOR AB)	M PITCHAIAH	CHITTOOR
67	WA/1240/2026 IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026 Suspension Petition	T.D. KUMARA VADIVELU Vs THE TRANSMISSION CORPORATION OF ANDHRA PRADESH LIMITED (APTRANSCO)	KONA N.D.V.RAMANA RAO	V V SATISH (SC for APEPDCL) GP FOR SERVICES II	KRISHNA
68	WP/27037/2026 IA 1/2026 Direction Petition	M/S. KASHVI MILK PRODUCTS Vs THE STATE OF ANDHRA PRADESH	M CHALAPATI RAO	GP FOR INDUSTRIES COMMERCE GP FOR PANCHAYAT RAJ RURAL DEV SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE BOLLA VENKATA RAMA RAO SC For APPCB	CHITTOOR
69	WP/30302/2026 IA 1/2026 Direction Petition	MADASU RAMBABU Vs THE UNION OF INDIA	SAI SUNDEEP MANCHIKALAPUDI	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) GP FOR ENVIRONMENT GP FOR REVENUE	WEST GODAVARI

INTERLOCUTORY

70.1 along with 70

70	WA/1443/2014 (WP/23054/2000) IA 1/2014(WAMP 3340/2014) Condone Delay Petition IA 2/2014(WAMP 3526/2014) Leave Petition IA 3/2014(WAMP 3527/2014) Direction Petition	B. SURYANARAYNA ANANTHAPUR Vs M.D. NIZAM SUGAR LTD. HYD & 2 OT	SADU RAJESWARA REDDY	Y N ANJANEYACHARYULU PARTY-IN-PERSON G V S GANESH P NARAHARI BABU	ANANTAPUR
70.1	CC/250/2015 (WA/1443/2014) IA 2/2015(APPL 596/2015) Restoration Petition IA 1/2017(APPL 302/2017) Permission Petition IA 1/2020 Direction Petition	B. SURYANARAYANA ANANTHAPUR Vs K. RAMESH HYD & 2 OTHERS	SADU RAJESWARA REDDY	8440/P NARAHARI BABU G V S GANESH	ANANTAPUR
71	WA/741/2015 (WP/14987/2014) IA 1/2016(WAMP 1274/2016) Fix an Early Date	K.RAMA CHANDRA E.106612 Vs THE ANDHRA PRADESH STATE ROAD TRANSPORT CORP.	CHALLA SIVASANKAR	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	ANANTAPUR
72	WA/920/2016 (WP/28819/2014) IA 2/2016(WAMP 2136/2016) Stay Petition IA 3/2016(WAMP 2550/2016) Vacate Stay Petition	THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs Y.DURGA RAO C-961451	P VENKATA RAO SC For APSRTC	S M SUBHAN S V RAMANA	KRISHNA
73	WA/288/2020 (WP/443/2020) IA 2/2020 Suspension Petition	M. VENKATARAMI REDDY Vs SHREE RENUKA SUGARS LIMITED	VEDULA SRINIVAS	G V S GANESH GP FOR LABOUR	ANANTAPUR

74	IA/1/2026 Restoration Petition WA/385/2020	SRI DURGA MALLESWARA SWAMY Vs K.SRINIVASA RAO	M/S BHARADWAJ ASSOCIATES	BEJJAM NAGARAJU M/S BHARADWAJ ASSOCIATES BEJJAM NAGARAJU GP FOR ENDOWMENTS MEMO PROOF OF SERVICE NEED TO PLACE	KRISHNA
75	WA/964/2022 (WP/10569/2021) IA 1/2022 Permission Petition IA 1/2024 Direction Petition IA 1/2026 Direction Petition	GANGADHAR KOCHERLA Vs THE STATE OF AP	PONNADA SREE VYAS	GP FOR SERVICES II PADMAVATHI PADNAVIS	KRISHNA
76	WA/1260/2023 (WP/6237/2021) IA 1/2025 Vacate Stay Petition IA 2/2025 Fix an Early Date	SRI KRISHNADEVARAYA UNIVERSITY Vs Y. RAMACHANDRA REDDY	O UDAYA KUMAR SC For S K UNIVERSITY	J SUDHEER GP FOR HIGHER EDUCATION	ANANTAPUR
77	WA/232/2024 (WP/12316/2010) IA 2/2024 Suspension Petition	D. DHARMA RAO Vs UNION BANK OF INDIA	MANOJ KUMAR BETHAPUDI	G V S GANESH DEPUTY SOLICITOR GENERAL OF INDIA	VISAKHAPATNAM

INTERLOCUTORY(REVIEW PETITIONS))

78	IA/1/2016(WAMP 779/2016) Review Petition WA/1062/2010	TIRUMALA TIRUPATI DEVASTHANAMS Vs THE INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT	P S P SURESH KUMAR	V.DYUMANI (SC for TTD) K UDAYA SRI GP FOR LABOUR P NAGENDRA REDDY V.DYUMANI (SC for TTD)	CHITTOOR
79	IA/2/2016(WAMP 780/2016) Suspension Petition WA/1062/2010	TIRUMALA TIRUPATI DEVASTHANAMS Vs THE INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT	P S P SURESH KUMAR	K UDAYA SRI GP FOR LABOUR P NAGENDRA REDDY V.DYUMANI (SC for TTD)	CHITTOOR
80	IA/3/2022 Stay Petition WA/99/2022	THE GOVERNMENT OF AP LEGISLATURE Vs	KASA JAGANMOHAN REDDY	METTA CHENDRA SEKHAR RAO G V SHIVAJI SATYANARAYANA NIMMALA	KRISHNA
81	IA/2/2022 Review Petition WA/99/2022	THE GOVERNMENT OF AP LEGISLATURE Vs	GINJUPALLI SUBBA RAO	METTA CHENDRA SEKHAR RAO G V SHIVAJI SATYANARAYANA NIMMALA	KRISHNA
82	IA/1/2026 Review Petition WA/627/2022	PULI PRAKASH BABU AT P.P.BABU Vs THE DEPOT MANAGER-CUM-ENQUIRY OFFICER	A G SATYANARAYANA RAO	N SRIHARI (SC FOR APSRTC) GP FOR SERVICES III	CHITTOOR
83	IA/3/2024 Review Petition WA/280/2024	THE STATE OF A.P. Vs	GP FOR SERVICES I	KIRTHI TEJA KONDAVEETI	GUNTUR
84	IA/4/2024 Suspension Petition WA/280/2024	THE STATE OF A.P. Vs	GP FOR SERVICES I	KIRTHI TEJA KONDAVEETI	GUNTUR
85	IA/1/2025 Review Petition WA/562/2024	GADAMSETTI VENKATESWARA RAO Vs	P S P SURESH KUMAR	SOLOMON RAJU MANCHALAFOR (APSRTC) GP FOR SERVICES III	KRISHNA

FOR HEARING

86.1,86.2,86.3,86.4,86.5,86.6 along with 86

86	WA/487/2026 (WP/17925/2022) IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026 Stay Petition	K.VENKATA RAMANA Vs SUVARNA REDNAM	KAVITHA GOTTIPATI	J SUDHEER GP FOR SERVICES III G.SEENA KUMAR SC For APPSC GP FOR SERVICES I	VIZIANAGARAM
86.1	WA/482/2026 (WP/22393/2022) IA 1/2026 Permission Petition IA 2/2026 Stay Petition	K.S.R.N. SATISH BABU Vs VIJAYA KRISHNAVENI YARASANI	VINOD KUMAR PEMMASANI	C SRINIVASA BABA GP FOR SERVICES III G.SEENA KUMAR SC For APPSC GP FOR SERVICES I	KRISHNA
86.2	WA/732/2026 (WP/22393/2022) IA 1/2026 Leave Petition IA 2/2026 Dispense with Petition IA 3/2026 Condone Delay Petition IA 4/2026 Permission Petition IA 5/2026 Direction Petition	K KRISHNAIAH Vs VIJAYA KRISHNAVENI YARASANI	POSANI AKASH	C SRINIVASA BABA GP FOR SERVICES III G.SEENA KUMAR SC For APPSC GP FOR SERVICES I T S N SUDHAKAR VINOD KUMAR PEMMASANI	KRISHNA
86.3	WA/937/2026 (WP/17925/2022) IA 1/2026 Leave Petition IA 2/2026 Condone Delay Petition IA 3/2026 Permission Petition IA 4/2026 Dispense with Petition	LATCHIREDDY PADMAVATI Vs SUVARNA REDNAM	CHALUMURI GNANA KAUSHIK	J SUDHEER GP FOR SERVICES III GP FOR SERVICES I G.SEENA KUMAR SC For APPSC MANOJ KUMAR BETHAPUDI	VISAKHAPATNAM
86.4	WA/979/2026 (WP/22393/2022) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KONDA VIJAYALAKSHMI	GP FOR SERVICES I	C SRINIVASA BABA GP FOR SERVICES III G R SUDHAKAR T S N SUDHAKAR MANOJ KUMAR BETHAPUDI	KRISHNA
86.5	WA/992/2026 (WP/17925/2022) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SUVARNA REDNAM	GP FOR SERVICES I	J SUDHEER GP FOR SERVICES III G R SUDHAKAR MANOJ KUMAR BETHAPUDI	VISAKHAPATNAM
86.6	WA/993/2026 (WP/15402/2022) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KOLAGOTLA NOORJAHAN	GP FOR SERVICES I	J SUDHEER GP FOR SERVICES III G R SUDHAKAR MANOJ KUMAR BETHAPUDI	YSR KADAPA

FINAL HEARING

87	WA/736/2011 (WP/1059/2003)	THE DIRECTOR GENERAL CISF NEW DELHI & 2 OTHERS Vs KARNAM VISWANATHAM SRIKAKULAM DIST	M UMA DEVI (CENTRAL GOVT COUNSEL)	A SREEDHAR	SRIKAKULAM
88	WA/300/2019 (WP/23540/2014) IA 2/2019 Suspension Petition	THE UNION OF INDIA Vs MANNEM SRINIVASULU	PASALA PONNA RAO (SC FOR CENT GOVT.)	T D PANI KUMAR	GUNTUR
89	WA/375/2023 (WP/30132/2021)	N VENKATA NARASIMHA RAO Vs THE AP CENTRAL POWER DISTRIBUTION CORPORATION LIMITED	K R SRINIVAS	V V SATISH (SC for APEPDCL)	KRISHNA
90	WA/491/2024 (WP/18557/2015)	B MURALI KRISHNA Vs THE STATE BANK OF INDIA	SUREPALLI MADHAVA RAO	K B RAMANNA DORA DEPUTY SOLICITOR GENERAL OF INDIA	CHITTOOR

91	WA/2/2025 (WP/17114/2002) IA 3/2025 Suspension Petition	D B RAJA BABU Vs THE STATE OF AP	AKULA SRI KRISHNA SAI BHARGAV	GP FOR SERVICES IV Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	KRISHNA
92	WA/76/2025 (WP/18709/2022)	BANDI RAGHU Vs STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES I SRINIVASULA REDDY VAJRALA SC FOR APTDC Ltd	KRISHNA
93	WA/120/2025 (WP/3298/2020) IA 3/2025 L R Petition	THE STATE OF ANDHRA PRADESH Vs REDDI ADINARAYANA	GP FOR SERVICES III	G V SHIVAJI M V SUBBA REDDY	VIZIANAGARAM
94	WA/171/2025 (WP/14578/2019)	THE OIL AND OF NATURAL GAS CORPORATION LIMITED Vs KUMILI CHANDRA SHEKARA RAO	D S SIVADARSHAN	M.R.V.VENKATA MANIKANTA Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA	EAST GODAVARI
95	WA/572/2025 (WP/46171/2016) IA 1/2025 Suspension Petition	THE MEMBER SECRETARY Vs B KIRAN KUMAR	SPL C FOR NREGS(M S R CHANDRA MURTHY)	M PITCHAIAH	VIZIANAGARAM

96.1,96.2,96.3,96.4,96.5,96.6,96.7,96.8 along with 96

96	WA/762/2025 (WP/19453/2019) IA 4/2025 Suspension Petition IA 5/2025 Vacate Stay Petition IA 1/2026 Stay Petition IA 2/2026 Leave Petition IA 3/2026 Implead Petition	RAMIREDDY RAMASUBBA REDDY Vs THE STATE OF AP	M K RAJ KUMAR	GP FOR SERVICES I V R REDDY KOVVURI	YSR KADAPA
96.1	WA/872/2025 (WP/19453/2019) IA 1/2025 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs K VYKUNTA RAO	GP FOR SERVICES I	V R REDDY KOVVURI	VISAKHAPATNAM
96.2	WA/930/2025 (WP/19453/2019) IA 1/2025 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs A NAGESHWARA RAO	GP FOR SERVICES I	A TIRUPATHI GOUD V R REDDY KOVVURI	ANANTAPUR
96.3	WA/988/2025 (WP/19505/2019) IA 1/2025 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SHAIK MOULALI	GP FOR SERVICES I	A TIRUPATHI GOUD V R REDDY KOVVURI	GUNTUR
96.4	WA/1000/2025 (WP/19507/2019) IA 1/2025 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs CH RAMAKRISHNA	GP FOR SERVICES I	A TIRUPATHI GOUD V R REDDY KOVVURI	EAST GODAVARI
96.5	WP/16925/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	K SIVA KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR SERVICES I M K RAJ KUMAR	KURNOOL
96.6	WP/16927/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	K VYKUNTA RAO Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR SERVICES I M K RAJ KUMAR	VISAKHAPATNAM
96.7	WP/16928/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition IA 3/2025 Vacate Stay Petition	S YESOB Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR SERVICES I M K RAJ KUMAR GP FOR SERVICES I	GUNTUR

96.8	WA/505/2026 (WP/16928/2025) IA 3/2026-Suspension Petition	P CHAKRAPANI Vs S YESOB	M K RAJ KUMAR	V R REDDY KOVVURI GP FOR SERVICES I	GUNTUR